NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/121/2016

NAME OF THE PETITIONER(S)

: M. Swaminathan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Propel Valves Private Limited & 3 others

UNDER SECTION

: 397/398, 235, 237

S.No. Name (in Capital)	Represented by	Signature
G. SIVABHANKARAN.	Connsel for R3 & 184	C. 2 -
	Connel de Applicant in	
	CAND 1 7 2015.	

B. DESIKAN For A. K. Mylsomy Associates.

COUNSEL FOR P1, P2, P3

Desilan, B.

M. S. - Sampath

J& R2

ORDER

Counsel for petitioner present. Counsels for R2 and R3 to R4 are present. Counsel for petitioner has not filed the counter and submitted that there is CA-1/2015 pending with a prayer for deletion of R3 & R4. In view of the submissions of the counsel for R3 & R4 and in the circumstances we are inclined to grant some more time to file counter in the CP without any prejudice to the CA filed by him. Time extended for hearing the said CA. Put up on <u>06.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)